(in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) Notification S.O 197 (E) dated 6.3.2000 publishing the Andhra Pradesh Urban Development and Housing Corporation and the Andhra Pradesh State Housing Corporation Limited (amalgamation) Order, 2000. [Placed in Library. See No. LT. 1832/00]

Notification of the Ministry of Water Resources

THE MINISTER OF WATER RESOURCES (DR. CP. THAKUR): Sir, I lay on the Table under Section 13 of the Inter-State Water Disputes Act, 1956, a copy (in English and Hindi) of the Ministry of Water Resources Notification S.O 203(E) dated 8.3.2000 publishing the Inter-State Water Disputes (Amendment) Rules. 2000.[Placed in Library. See No. LT. 1705/00] Reports and Accounts (1998-99) of the Indian Airlines Limited and Airline Services Limited and related papers

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) Annual Report and Accounts of the Indian Airlines Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Annual Report and Accounts of the Airline Allied Services Limited. New Delhi, for the year 1998-99. together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (C) Review by Government on the comments of the Comptroller and Auditor General of India on the Accounts of Indian Airlines Limited and Airline Allied Services Limited.
 - (d) Statement by Government accepting the above Reports.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT. 1729/00]